

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s. LOOKMAN ELECTROPLAST INDUSTRIES LIMITED

1.	Name of Corporate debtor	Lookman Electroplast Industries Limited
2.	Date of Incorporation of Corporate debtor	27/05/1992
3.	Authority under which corporate debtor is incorporated / registered	RoC-Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U30007TN1992PLC022758
5.	Address of the registered office and principal office (if any) of corporate debtor	Old No. 8 & 9, New No. 15, 2nd Street Extension, 3rd Main Road, CIT Nagar, Nandanam, Chennai - 600035
6.	Insolvency commencement date in respect of corporate debtor	24/12/2021
7.	Estimated date of closure of insolvency resolution process	22/06/2022 (180 days)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Asha Rathod IBBI/IPA-001/IP-P02017/2020-2021/13108
9.	Address and e-mail of the interim resolution professional, as registered with the Board	No. 15 P.V. Koil Street, Royapuram, Chennai -600013 Email: asharathod86@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Decode Resolvency International Pvt Ltd, 1101, Floor-11, Plot-211, Dalamal Tower, Free Press Journal Marg, Nariman Point, Mumbai, Maharashtra 400021 Email: cirp.leil@decoderesolvency.com
11.	Last date for submission of claims	07/01/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) https://ibbi.gov.in/home/downloads b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Chennai has ordered the commencement of a Corporate Insolvency Resolution Process of M/s. Lookman Electroplast Industries Limited on December 24, 2021.

The Creditors of M/s. Lookman Electroplast Industries Limited, are hereby called upon to submit their claims with proof **on or before** January 07, 2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All Other Creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: December 27, 2021
Place: Chennai

ASHA RATHOD
IP Regn. No. IBBI/IPA-001/
IP-P02017/2020-2021/13108



Asha Rathod

IBBI Regn. No. : IBBI/IPA-001/IP-P02017/2020-2021/13108
Interim Resolution Professional in the matter of Lookman Electroplast Industries Limited